

è  
ITEM NO.2

COURT NO.11

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20635/2011

(From the judgement and order dated 08/10/2010 in WPC No.7963/2010 of The  
HIGH COURT OF ORISSA AT CUTTACK)

STATE OF ORISSA & ORS.

Petitioner(s)

VERSUS

JAGABANDHU PANDA

Respondent(s)

(With office report )  
(For final disposal)

WITH S.L.P.(C).....(CC NO. 12322)  
(For permission to file SLP and office report)

Date: 14/02/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR  
HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s)  
SLP(C)20635/2011 Mr. L. Nageswara Rao, Sr.Adv.  
Mr. Shibashish Misra,Adv.  
Mr. Mayank Pandey, Adv.

CC No. 12322 Mr. Jana Kalyan Das, Sr.Adv.  
Mr. Swetaketu Mishra, Adv.  
Mr. Sandeep Devashish Das, Adv.  
Mr. D.M. Sharma, Adv.  
Mr. Parmanand Gaur, Adv.

For Respondent(s)  
Mr. P.S. Patwalia, Sr.Adv.  
Mr. Saurabh Agrawal, Adv.  
Mr. Samir Ali Khan, Adv.  
Mr. Bhakti Vardhan Singh, Adv.  
Mr. S. Nayak, Adv.  
Mr. B.R. Barik, Adv.  
Mr. R.C. Kohli,Adv.

Mr. Anupam Lal Das, Adv.

UPON hearing counsel the Court made the following  
O R D E R

CC No. 12322  
Permission to file the special leave petition in CC No. 12322  
is granted.

Delay condoned.

...2/-

-2-

Mr. L. Nageswara Rao, learned senior counsel appearing for the petitioner in SLP(C) No. 20635 of 2011 commenced his arguments at 12.15 p.m. and concluded at 2.25 p.m. Thereafter Mr. Jana Kalyan Das, learned senior counsel appearing for the petitioners in CC No. 12322 made his submissions upto 2.40 p.m. Then Mr. P.S. Patwalia, learned senior counsel appearing for the respondents in SLP(C) No. 20635 of 2011 made his submissions.

Hearing concluded.

Judgment reserved.

(Sukhbir Paul Kaur)

(Indu Bala Kapur)

Court Master

Court Master

BOOKS REFERRED :

2002 (3) SCC 182 (paragraphs 5, 7 and 8)

2000 (5) SCC 728 (paragraphs 18, 23, 28 and 29)